

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

(14)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/164/ (IB)/2017  
NAME OF THE PETITIONER(S) : SHRIRAM CITY UNION FINANCE LTD  
NAME OF THE RESPONDENT(S) : REX ROTARY INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

**ORDER**

No representation on behalf of both the parties. For passing appropriate order,  
put up on 09.08.2017 at 10.30 A.M.

**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**

bc